

(a) whether a National Wage Board or Panel is proposed to be set up to consider the question of raising the bonus ceiling, revising D.A. and to introduce pension schemes for public sector employees;

(b) if so, the terms of reference of Wage Board; and

(c) the time by which a decision on these issues is likely to be taken?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA):

(a) There is no proposal to set up a National Wage Board or Panel to consider the issues of Bonus ceiling, Dearness Allowance and Pension Scheme for Central Public Sector employees.

(b) and (c). Do not arise.

[Translation]

Assistance to States

2838. SHRI KASHIRAM RANA:
SHRI KHELAN RAM JANGDE:
SHRI MANABENDRA SHAH:
SHRI D. VENKATESWARA RAO:

Will the Minister of FINANCE be pleased to state:

(a) the norms followed by the Government for providing Central assistance to the states;

(b) the amount of Central assistance and loan assistance given to each state during the last three years;

(c) whether some States have requested for more Central assistance/loan for various projects to be undertaken in the states including development of Uttarakhand region in U.P.

(d) if so, the details thereof;

(e) whether the Government propose to provide more Central assistance loan to the States facing financial crisis or for specific purposes;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) A *statement-I* indicating the formula as approved by the National Development Council in the meeting held in December, 1991, for distribution of Central Assistance in enclosed.

(b) A *statement-II*, indicating gross allocations of Central Assistance (formulae based) for the years 1992-93, 1993-94 and 1994-95 and the Small Savings Loans released to the State Governments during 1992-93, 1993-94 and 1994-95 (so far) is enclosed.

(c) and (d). Yes, Sir. The details of the requests made by the State Governments during 1994-95 are being collected and will be furnished.

(e) to (g). The Central Assistance/loan assistance to States for the year 1994-95 has already been finalised.

As regards 1995-96, Planning Commission has finalised the Plans of most of the States, but the plans of some of the States are yet to be finalised.

STATEMENT-I

THE FORMULA AS APPROVED BY THE NDC IN THE MEETING HELD IN DECEMBER 1991 FOR DISTRIBUTION OF CENTRAL ASSISTANCE

I. From the total Central Assistance, setting apart the funds required for externally-aided-schemes, as is now being done;

II. Providing from the balance, reasonable amounts for special Area Programmes, Viz.

- (a) Hill Areas;
- (b) Tribal areas;
- (c) Border areas; and
- (d) N.E.C.;

III. Keeping from the balance 30% for the ten special category states; and

IV. Allocating the balance among the fifteen non-special Category States as per the following criteria;

Criteria	Weight (%)
I. Population (1971)	60%
II. Per capita income of which :	25%
(a) According to the 'deviation' method-covering only the states with per capita SDP below the national average.	20%
(b) According to the 'distance' method-covering all the fifteen states.	
III. Performance of which:	7.5%
(a) According to 'Tax effort', as defined in the previous Gadgil formula	2.5%
(b) According to Fiscal Management, as defined in the previous revised formula; and	2.5%
(c) According to progress in respect of national objectives.	2.5%
IV. Special problems	7.5%

Note:1. Fiscal Management is assessed as the difference between. States' own total plan resources estimated at the time of finalising Annual Plans and their actual performance, considering latest five years.

2. Under the criterion of the performance in respect of certain programmes of national priority the approved formula covers four objectives viz.; (i) population control; (ii) elimination of illiteracy; (iii) on time completion of externally aided projects; and (iv) success in land reforms.